

odd posts vacant and the Administration is making no effort to fill the vacancies. Acute unemployment problem is the and it is likely to burst at any time. We are in this House and we should do something.

SHRITARIT BARAN TOPDAR: It should be decided at the State level.

SHRI P.M. SAYEED: For recruiting the police force, only 50 per cent of the posts are filled by the people from Lakshadweep and the Administration wants to bring people from outside for the remaining 50 per cent. In these days of price rise, we will only be inviting them to revolt against the State, by such action. When Shri Ghulam Nabi Azad was a Minister of State, a decision was taken in the Home Minister's Advisory Committee in this regard. Shri M.M. Jacob also endorsed by point that it will not be repeated.

I may submit that in this month, from the 16th December, they are again going to recruit people on the same pattern. I request that I may not be compelled to take any extreme step - even sitting in the well of the House - in this regard. I want the hon. Home Minister to give a direction to the Administrator of Lakshadweep to fill the existing vacancies immediately and 100 per cent recruitment to the police force must be from the people of Lakshadweep and not from the mainland. If this is not done, I am afraid of what will happen. The Minister of State for Home Affairs is from Kerala. I am afraid the otherwise harmonious and good relations between Lakshadweep and Kerala may also be affected adversely unless he gives such a direction to the Administrator. I want the Minister of Parliamentary Affairs and other senior Ministers present here to convey it to the hon. Home Minister so that an immediate message goes to the Administrator. Thank you.

MR. DEPUTY SPEAKER: There are 17 other persons to speak. Kindly cut short your

submissions and allow others also to speak. Be shortest at the short.

DR. RAM CHANDRA DOME (Birbhum): Sir, I want to bring to the notice of this House and to the Government about a matter of urgent public importance. It is understood that the public distribution system in our capital metropolis has nearly collapsed. Even essential items like wheat and rice not supplied adequately and also supplied very irregularly. It has come in yesterday's newspapers that the Government of India is going to sell in the free market about six lakh tonnes of wheat when our public distribution system is nearly at a stage of collapsing. What is the policy of this Government, Sir? So, I ask the Government to immediately stop this kind of a thing so that the Public Distribution System does not get collapsed.

SHRI AJOY MUKHOPADHYAY (Kishnagar): Sir, it has appeared in today's Economic Times that the Vishwa Hindu Parishad along with Ram Janambhoomi Seva Samity has planned to hoist saffron flags on the top of the disputed shrine in Ayodhya on January 8, 1992. Sir, this programme, as reported, will be conducted with the consent of the B.J.P Government in U.P. and during the preparatory period also the Government is being consulted at every stage. Sir, it is a dangerous thing because it is a deliberate attempt to communalise the entire situation once again and the State Government of a secular country is associating itself with this communal programme in flagrant violation on the Directive Principle of the Constitution and the verdict of the court. So, it is a matter of deep concern and I would request the Government to respond to this important subject.

SHRIMATIMALINI BHATTACHARAYA (Jadavpur): The Minister should respond to it, Sir.

SHRI AJOY MUKHOPADHYAY: Sir, it

is a very important thing. The Minister should respond to it because this is not the first time that the U.P. Government is associating itself with this communal programme. So, he must respond.

SHRI HANNAN MOLLAH: Sir, there are more than two crores construction labourers in our country and they are building the infrastructure of the economy and providing housing to the entire nation. You know, sir, that 40 per cent of them are women and children. Sir, they have no benefit of housing, employment and job security. A proper law is not there for them. You know, Sir, the Twelfth Report of the Petitions Committee also suggested the enactment for the construction labourers and the National Front Government also assured about it. One Seminar was conducted in this regard and the National Front Government announced that they would frame a law and one draft Bill was also prepared.

Sir, various organisations demanded this and you, know, Justice Krishna Iyer also submitted a draft before the Government. Sir, this is the most neglected section of the people, but there is no plan for this Government to protect them. So, I demand that a Bill should be introduced in this Session of Parliament if the Government has at all any concern for the construction labourers.

Along with this, Sir, I draw your attention to one serious situation. You know, dozens of our diplomats working in Pakistan are severely harassed there. The police are following them and they are under surveillance and they are subjected to all sorts of harassment. Our Government has sent some mild protest, but it is a serious situation under which our diplomats are working. That also should be properly taken up with the Pakistan Government. The Government must respond to this.

Sir, first of all the Construction Labour-

ers Bill should be introduced in this Session. I demand this from the Parliamentary Affairs Minister.

SHRI G.M.C. BALAYOGI (Amalapuram): Mr. Deputy Speaker, Sir, the recent heavy rains and floods in Andhra Pradesh caused heavy damages to coastal area and poor people. I personally visited the coastal area and witnessed large-scale destruction of property of fishermen and other weaker sections. They lost their livelihood as their fishing boats washed away into the sea and their households and food items were damaged considerably. The scheduled Castes, Scheduled Tribes and other backward classes people have lost their houses and they have become homeless. Since the State Government has not given any proper relief to these people till today, they are seeking the help of the Hon'ble Prime Minister and the Housing Minister to give appropriate relief to all the victims. I would also request the hon. Urban Development Minister to sanction allotment of more houses in the coastal area of Andhra Pradesh to the weaker sections who lost their houses.

13.00 hrs.

SHRI ANNA JOSHI (Pune): Sir the Central Water and Power Research Station a research body under the Central Government at Pune has done laudable research in geological area. The geologists and seismicists at CWPRS had predicted recent earthquake which shook Uttarkashi mainly. The predication regarding location, intensity and probable hitting areas is nearly accurate. These researchers had communicated their findings to the Government through proper channel, i.e. the Director, CWPRS vide letters since June, 1990 to September, 1990.

However, it seems that the Government did not take the prediction seriously which had purely been on scientific basis. Lives of thousands of innocent people could have